GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3249
ANSWERED ON:17.03.2015
DISTRICT DISABILITY REHABILITATION CENTRES
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the number of District Disability Rehabilitation Centres(DDRC) functioning in the country are inadequate for the population of differently abled persons in the country;
- (b) if so, the details thereof and the steps taken by the Government to set up more DDRCs for differently abled persons, State-wise; and
- (c) the details of rehabilitation activities carried out in each of the above centres, during each of the last three years and the current year, State and centre-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a)&(b) 199 Districts with high percentage of persons with disabilities were identified for setting up of District Disability Rehabilitation Centres (DDRCs) prior to the year 2010-11. However, in the year 2010-11, 100 more districts and in the year 2012-13, 15 more districts (including 4 approved earlier) having high incidence of Japanese Encephalitis/ Acute Encephalitis Syndrome, were also approved for setting up of DDRCs. Out of a total of 310 approved Districts, funds for setting up of DDRCs in 249 Districts have been released so far. A Statement indicating State wise details of these DDRCs is at Annexure.

(c) The requisite information is being collected.